

3

O.A. No. 321/09

ORDER DATED 14<sup>th</sup> OCTOBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)  
Hon'ble Mr. C.R. Mohapatra, Member (A)

Mr. D.K. Sahu, Ld. Counsel appears for the applicant and seeks permission to withdraw this Original Application. Mr. S.K. Ojha, Ld. Standing Counsel for Respondents is present. Permission for withdrawal of this Original Application is allowed.

2. Accordingly, this Original Application is dismissed as withdrawn. However, it is made clear that withdrawal of the O.A. will not preclude the applicant to approach this Tribunal if so advised.

MEMBER (A)

MEMBER (J)